



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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October 7, 2009

Certificate of Registration of M/s. Bharat Finance Corporation Private Limited - Cancelled

The Reserve Bank of India has on August 31, 2009 cancelled the certificate of registration granted to M/s. Bharat Finance Corporation Private Limited, having its registered office at 20/1, Asaf Ali Road, New Delhi-110002 for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the company cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Manager